

[Prof. Narain Chand Parashar]

introduce a Bill to provide for monetary relief to indigent persons.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for monetary relief to indigent persons."

The motion was adopted.

PROF. NARAIN CHAND PARASHAR : I introduce the Bill.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL*

(Amendment of Section 16, etc.)

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

PROF. NARAIN CHAND PARASHAR : I introduce the Bill.

15.42 hrs.

NEWSPAPERS (PRICE AND PAGE) BILL*

[English]

SHRI V.N. GADGIL (Pune) : I beg to move for leave to introduce a Bill to provide for the regulation of the prices charged for newspapers in relation to their pages and for matters connected therewith for

the purpose of preventing unfair competition among newspapers so that newspapers may have fuller opportunities of freedom of expression.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the regulation of the prices charged for newspapers in relation to their pages and for matters connected therewith for the purpose of preventing unfair competition among newspapers so that newspapers may have fuller opportunities of freedom of expression."

The motion was adopted.

SHRI V.N. GADGIL : I introduce the Bill.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

(Amendment of Order XXXVIII)

[English]

SHRI V.N. GADGIL (Pune) : I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

SHRI V.N. GADGIL : I introduce the Bill.

15.44 hrs.

CRIMINAL LAWS (AMENDMENT) BILL*

[English]

SHRI HAROOBHAI MEHTA (Ahmedabad) : I beg to move for leave to introduce